

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 23487/2019

ALOK KUMAR & ORS.

Petitioner(s)

VERSUS

POORAN CHANDRA PANDEY & ORS.

Respondent(s)

IA No. 150032/2019 - DELETING THE NAME OF PETITIONER/RESPONDENT
IA No. 150030/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

WITH

SLP(C) No. 23504-23515/2019 (XI)

IA No. 140556/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 140557/2019 - EXEMPTION FROM FILING O.T.)

Date : 08-11-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Abdul Qadir, Adv.
Mr. Abbula Kalam, Adv.
Mr. Satish Pandey, AOR

For Respondent(s)

Ms. Diksha Khanna, Adv.
Mr. Anurag Kishore, AOR
Mr. Suraj Prakash Singh, Adv.
Mr. Sudhansu Palo, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps for effecting service on the unserved respondents as mentioned in the office report dated 7.11.2019 within two weeks.

Ld. Advocate, Mr. Suraj Prakash Singh, appearing on behalf of Mr. Sudhansu Palo, Advocate-on-record appears for the

respondents in respective matters in SLP(C) No. 23504-23515/2019 as per list furnished by Ld. Counsel for the said respondents alongwith appearance slip. He seeks time to file vakalatnama and counter affidavit. Be filed within four weeks.

Remaining respondents have been served but none has entered appearance.

List again on 6.2.2020.

ANIL LAXMAN PANSARE
Registrar